

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1255

ANSWERED ON:13.07.2009

BAN ON IMPORT OF CHINESE TOYS

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has recently imposed a ban on import of Chinese toys;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there is any proposal to ease the restrictions on import of toys from China;
- (d) if so, the reasons therefor; and
- (e) the steps being taken by the Government to protect and promote indigenous toy industry and secure the health of children using imported Chinese toys having harmful contents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) Based on growing concerns relating to safety of Chinese toys and their likely adverse impact on children in India, the Government banned import of Chinese toys on 23.1.2009. Subsequently, the matter was examined by the Government on 2.3.2009, and import of such toys from China was permitted, which meet standards prescribed in ASTM F963 or ISO 8124 (Parts I-III) or IS 9873 (Parts I-III). The matter has been again examined by the Government and vide Notification No.113 dated 16.6.2009, the import of toys from all sources have been subjected to the prescribed standards under ASTM F963 or ISO 8124 (Parts I-III) or IS 9873 (Parts I-III) or EN-71.

(e) Ministry of Micro, Small and Medium Enterprises has implemented a National Programme for development of Indian toy industry jointly with United Nations Industrial Development Organization (UNIDO). The programme sought to promote production of safe toys in India.